NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 609/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: M/s. Vision Inks & Resins Ltd.

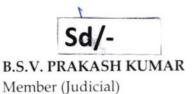
SECTION OF THE COMPANIES ACT: 14 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER CP No.609/14/NCLT/MB/MAH/2017

esent. List this matter on 18.1.2018.

Sd/-V. NALLASENAPATHY Member (Technical)



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